

MINUTES OF THE VC MEETING NO.08 (2020-21) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 25.02.2021 at 3:00 PM, Udyog Bhawan, New Delhi

Meeting No. 08(2020-21) of EXIM Facilitation Committee (EFC) held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 25.02.2021 at 3:00, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- i. Dr Dilip Kumar Srivastava, Assistant Commissioner DoAC&FW
- ii. Shri Virendra Kumar Singh, Deputy Director (Trade), DoAHD
- iii. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- iv. Shri Sushil T Williams, Deputy Secretary (Oil Refinery), MoPNG
- v. Shri Adhir Kumar Malik, Under Secretary, Ministry of Mines

In attendance:

- i. Shri Rajbir Sharma, Jt. DGFT
- ii. Shri Nitish Suri, Dy. DGFT
- iii. Shri Ram Paul Singh, FTDO

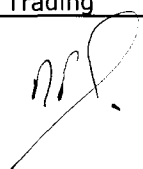
3. **Altogether 135 applications (including 75 deferred cases) were considered by the EFC, out of which 46 cases were approved including 10 cases on post facto basis, 13 cases rejected & closed and remaining 76 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants is awaited.** The decision of the Committee is indicated in the tabulated statement given below:

**DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE
(DoAC&FW) (Seed Cases)**

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	5P Hortiplex	50724/AM21	Cashew plant cutting & cashew nuts seeds	30.07.2020	Deferred due to want of comments / NOC from DoAC&FW.
2.	Seedworks International Pvt Ltd	51070/AM21	Hybrid Rice (Paddy) seeds	21.08.2020	Based on the comments received from DoAC&FW vide their OM No. 1-137/2020-S.D.IV (257 TH EXIM-Export-23) dated 24.10.2020 export license was issued



					to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
3.	DhanLaxmi Traders/ Vijoy Kumar Chodhary	51312/AM21	Non Basmati Rice Paddy Other than seed quality	21.12.2020	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-79/2020.SD-IV (Pt. VII) dated 19.02.2021 for export of 22000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s DhanLaxmi Traders/ Vijoy Kumar
4.	Swastik Traders	51323/AM21	Non Basmati Rice Paddy Other than seed quality	30.12.2020	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-79/2020-S.D.IV (Pt- VII) dated 19.02.2021 for export of 20000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Swastik Traders
5.	Ajay Kumar Gupta/ Ayush Trading	51331/AM21	Non Basmati Rice Paddy Other than seed quality	02.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-79/2020-S.D.IV (Pt- VII) dated 19.02.2021 for export of 15000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Ajay Kumar Gupta/ Ayush Trading



6.	Ayush Traders/Raj Nandan Yadav	51333/AM21	Non Basmati Rice Paddy Other than seed quality	05.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-79/2020-S.D.IV (Pt- VII) dated 19.02.2021 for export of 9000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Ayush Traders/Raj NandanYadav
7.	Raja pratap Traders	51334/AM21	Non Basmati Rice Paddy Other than seed quality	06.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-79/2020-S.D.IV (Pt- VII) dated 19.02.2021 for export of 20000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Raja pratap Traders
8.	R K Enterprises	51335/AM21	Non Basmati Rice Paddy Other than seed quality	08.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-79/2020-S.D.IV (Pt- VII) dated 19.02.2021 for export of 7750 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s R K Enterprises
9.	Narsingh Hospitality Services	51337/AM21	Non Basmati Rice Paddy Other than seed quality	08.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-79/2020-S.D.IV (Pt- VII) dated 19.02.2021 for export of 10000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Narsingh Hospitality Services

10.	Yamuna Kumar/ S K Trading	51338/AM21	Non Basmati Rice Paddy Other than seed quality	09.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-79/2020-S.D.IV (Pt- VII) dated 19.02.2021 for export of 10000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Yamuna Kumar/ S K Trading
11.	R K Enterprises	51339/AM21	Non Basmati Rice Paddy Other than seed quality	09.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-79/2020-S.D.IV (Pt- VII) dated 19.02.2021 for export of 30250 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s R K Enterprises
12.	Maa Tara Agro Foods Private Limited	51344/AM21	Non Basmati Rice Paddy Other than seed quality	09.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-79/2020-S.D.IV (Pt- VII) dated 19.02.2021 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Maa Tara Agro Foods Private Limited
13.	Dev Traders	51345/AM21	Non Basmati Rice Paddy Other than seed quality	09.01.2021	Deferred due to want of comments / NOC from DoAC&FW
14.	Shivay Traders	51346/AM21	Non Basmati Rice Paddy Other than seed quality	09.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-79/2020-S.D.IV (Pt- VII)

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					dated 19.02.2021 for export of 15000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Shivay Traders
15.	Vijay Kumar/ Hari OM Traders	51347/AM21	Non Basmati Rice Paddy Other than seed quality	10.01.2021	Approved on the basis of Comments / NOC received from DoAC&FWvide O.M No.1-79/2020- S.D.IV (Pt- VII) dated 19.02.2021 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Vijay Kumar/ Hari OM Traders
16.	Om Enterprises	51348/AM21	Non Basmati Rice Paddy Other than seed quality	10.01.2021	Approved on the basis of Comments / NOC received from DoAC&FWvide O.M No.1-79/2020- S.D.IV (Pt- VII) dated 19.02.2021 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Om Enterprises.
17.	Shankar Prasad/ Hanuman GallaBhandar	51349/AM21	Non Basmati Rice Paddy Other than seed quality	11.01.2021	Approved on the basis of Comments / NOC received from DoAC&FWvide O.M No.1-79/2020- S.D.IV (Pt- VII) dated 19.02.2021 for export of 15000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Shankar Prasad/ Hanuman GallaBhandar
18.	Chandan Kumar	51358/AM21	Non Basmati Rice Paddy Other than seed quality	19.01.2021	Approved on the basis of Comments / NOC received from DoAC&FWvide O.M No.1-79/2020- S.D.IV (Pt- VII) dated 19.02.2021 for export of 5000



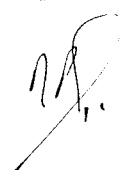
					MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Chandan Kumar
19.	Amit Kumar Gupta	51359/AM21	Non Basmati Rice Paddy Other than seed quality	19.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-79/2020-S.D.IV (Pt- VII) dated 19.02.2021 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Amit Kumar Gupta
20.	UPL Limited	51361/AM21	Hybrid Rice (Paddy) seeds	19.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide OM No.1-136/2019-S.D.IV (256 TH EXIM-Export-13) dated 21.09.2020 for export of 210000 Kg Hybrid Rice (Paddy) seeds to Columbia by UPL Ltd. Clarification from Do AC&FW has been received vide email dated 25.02.2020.
21.	Savannah Seeds Private Limited	51369/AM21	Hybrid Rice (Paddy) seeds	21.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-141/2020-SD.IV(261st EXIM-Export-10) dated 11.02.2021 for export of 40000 Kg Hybrid Rice to Vietnam by M/s Savannah Seeds Private Limited



22.	Bayer Bioscience Pvt Ltd	51375/AM21	Hybrid Rice (Paddy) seeds	23.01.2021	Deferred due to want of Clarification regarding NOC from DoAC&FW
23.	VijendraNath Gupta/Raj Trading Company	51380/AM21	Non Basmati Rice Paddy Other than seed quality	26.01.2021	Approved on the basis of Comments / NOC received from DoAC&FWvideO.M No.1-79/2020-S.D.IV (Pt- VII) dated 19.02.2021 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s VijendraNath Gupta/Raj Trading Company
24.	Shri Foods	51381/AM21	Non Basmati Rice Paddy Other than seed quality	26.01.2021	Approved on the basis of Comments / NOC received from DoAC&FWvideO.M No.1-79/2020-S.D.IV (Pt- VII) dated 19.02.2021 for export of 20000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Shri Foods
25.	Sushim Kumar	51382/AM21	Non Basmati Rice Paddy Other than seed quality	26.01.2021	Approved on the basis of Comments / NOC received from DoAC&FWvideO.M No.1-79/2020-S.D.IV (Pt- VII) dated 19.02.2021 for export of 4000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Sushim Kumar
26.	Jai MaaDurga Enterprises	51384/AM21	Non Basmati Rice Paddy Other than seed quality	27.01.2021	Approved on the basis of Comments / NOC received from DoAC&FWvideO.M No.1-79/2020-S.D.IV (Pt- VII)

					dated 19.02.2021 for export of 10000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Jai MaaDurga Enterprises
27.	Pawan Trading Company	51386/AM21	Non Basmati Rice Paddy Other than seed quality	27.01.2021	Approved on the basis of Comments / NOC received from DoAC&FWvideO.M No.1-79/2020- S.D.IV (Pt- VII) dated 19.02.2021 for export of 12000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Pawan Trading Company
28.	Amit Trading Company	51388/AM21	Non Basmati Rice Paddy Other than seed quality	28.01.2021	Approved on the basis of Comments / NOC received from DoAC&FWvideO.M No.1-79/2020- S.D.IV (Pt- VII) dated 19.02.2021 for export of 2000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Amit Trading Company.
29.	Sudhir Traders	51394/AM21	Paddy	30.01.2021	Deferred due to want of comments / NOC from DoAC&FW

30.	Buddhadhara Agro LLP	51397/AM21	Non Basmati Rice Paddy Other than seed quality	30.01.2021	Approved on the basis of Comments / NOC received from DoAC&FW vide O.M No.1-79/2020-S.D.IV (Pt- VII) dated 19.02.2021 for export of 2000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by M/s Buddhadhara Agro LLP
31.	BabluDey	51411/AM21	Non Basmati Rice Paddy Other than seed quality	03.02.2021	Deferred due to want of comments / NOC from DoAC&FW
32.	BabluDey	51412/AM21	Non Basmati Rice Paddy Other than seed quality	03.02.2021	Deferred due to want of comments / NOC from DoAC&FW
33.	JK Agri Genetic Limited	51413/AM21	Hybrid Rice (Paddy) seeds	03.02.2021	Deferred due to want of comments / NOC from DoAC&FW
34.	Kaveri Seeds Company Ltd	51417/AM21	Hybrid Rice (Paddy) seeds	04.02.2021	Deferred due to want of comments / NOC from DoAC&FW



35.	Shree Nathji Trading Company	51417/AM21	Non Basmati Rice Paddy Other than seed quality	10.02.2021	Deferred due to want of comments / NOC from DoAC&FW
36.	Mahakal Traders	51423/AM21	Non Basmati Rice Paddy Other than seed quality	05.02.2021	Deferred due to want of comments / NOC from DoAC&FW
37.	Guru Smarth Export	51427/AM21	Non Basmati Rice Paddy Other than seed quality	06.02.2021	Deferred due to want of comments / NOC from DoAC&FW
38.	Vikash Kumar Mishra	51428/AM21	Non Basmati Rice Paddy Other than seed quality	07.02.2021	Deferred due to want of comments / NOC from DoAC&FW
39.	Shivam Enterprises	51430/AM21	Non Basmati Rice Paddy Other than seed quality	08.02.2021	Deferred due to want of comments / NOC from DoAC&FW
40.	Bayer Bioscience Pvt Ltd	51431/AM21	Hybrid Rice (Paddy) seeds	09.02.2021	Deferred due to want of comments / NOC from DoAC&FW
41.	Shree Nathji Trading Company	51432/AM21	Non Basmati Rice Paddy Other than seed quality	10.02.2021	Deferred due to want of comments / NOC from DoAC&FW



42.	HeerImpex	51442/AM21	Acacia Nilotica Seeds	18.02.2021	Deferred due to want of comments / NOC from DoAC&FW
43.	Brijesh Kumar	51443/AM21	Non Basmati Rice Paddy Other than seed quality	19.02.2021	Deferred due to want of comments / NOC from DoAC&FW
44.	Dhiraj Kumar Giri	51447/AM21	Non Basmati Rice Paddy Other than seed quality	19.02.2021	Deferred due to want of comments / NOC from DoAC&FW
45.	ShriLaxmi Foods	51451/AM21	Non Basmati Rice Paddy Other than seed quality	21.02.2021	Deferred due to want of comments / NOC from DoAC&FW
46.	Ali & Hussain Traders	51452/AM21	Non Basmati Rice Paddy Other than seed quality	21.02.2021	Deferred due to want of comments / NOC from DoAC&FW
47.	Bayer Bioscience Pvt Ltd	51454/AM21	Hybrid Rice (Paddy) seeds	22.02.2021	Deferred due to want of comments / NOC from DoAC&FW

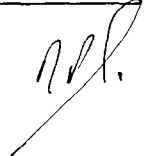
Department of Animal Husbandry and Dairying

48.	Sagwadi Education & Goushala Public Charitable Trust	50227/ AM20	Bovine Embryos	10.01.2020	Deferred due to want of comments / NOC from DoAHD. A D.O letter dated 18.01.2021 has been issued to DoAHD for expediting their
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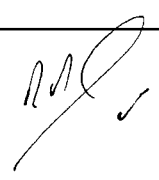
					comments in the case.
49.	Kaira District Co-operative milk producers Union	51207/AM21	Frozen Bovine Semens –Sahiwal Packed in frozen form	10.10.2020	Based on the comments received from DoAHD vide OM No. L-110102(1)/151/2020- Trade(E-17976) dated 03.02.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
50.	Sree Krishna International	51294/AM21	Wheat Bran	07.12.2020	Based on the comments received from DoAHD vide OM No. OM No. L-110102(1)/10/2021- Trade(E-18315) dated 29.01.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
51.	MTE Exim Pvt Ltd	51315/AM21	Wheat Bran	26.12.2020	Deferred due to want of comments / NOC from DoAHD
52.	MTE Exim Pvt Ltd	51316/AM21	Wheat Bran	26.12.2020	Based on the comments received from DoAHD vide OM No. L-110102(1)/151/2020- Trade(E-17976) dated 03.02.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
53.	Lokenath Traders	51317/AM21	Wheat Bran	26.12.2020	Based on the comments received from DoAHD vide OM No. L-110102(1)/10/202

					1-Trade(E-18315) dated 29.01.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
54.	S P Enterprise	51318/AM21	Wheat Bran	28.12.2020	Approved on the basis of Comments / NOC received from DoAHD vide O.M No.L-110102(1)/32/2021-Trade (E-18315) dated 25.02.2021 for export of 4000 MT Wheat Bran to Bangladesh by S P Enterprise.
55.	Drishti Enterprise	51319/AM21	Wheat Bran	28.12.2020	Approved on the basis of Comments / NOC received from DoAHD vide O.M No.L-110102(1)/32/2021-Trade (E-18315) dated 25.02.2021 for export of 2000 MT Wheat Bran to Bangladesh by Drishti Enterprise
56.	Prayas	51324/AM21	Wheat Bran	31.12.2020	Based on the comments received from DoAHD vide OM No. L-110102(1)/10/2021-Trade(E-18315) dated 29.01.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
57.	Ajmir Agency	51326/AM21	Wheat Bran	31.12.2020	Based on the comments received from DoAHD vide OM No. L-110102(1)/10/2021-Trade(E-18315) dated 29.01.2021 export license was issued to the firm



					with the approval of Chairman EFC. EFC has approved the case on Post facto basis
58.	Srija Traders	51327/AM21	Wheat Bran	01.01.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/10/2021-Trade (E-18315) dated 29.01.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
59.	Prayas	51329/AM21	Wheat Bran	01.01.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/10/2021-Trade (E-18315) dated 29.01.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
60.	KrishneelExports Pvt Ltd	51332/AM21	Wheat Bran	05.01.2021	Based on the comments received from DoAHD vide OM No. L-110102(1)/10/2021-Trade (E-18315) dated 29.01.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
61.	Prayas	51340/AM21	Wheat Bran	09.01.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No.L-110102(1)/32/2021-Trade (E-18374)

					dated 25.02.2021 for export of 5000 MT Wheat Bran to Bangladesh byPrayas
62.	Prayas	51341/AM21	Wheat Bran	09.01.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No.L- 110102(1)/32/202 1-Trade (E-18374) dated 25.02.2021 for export of 5000 MT Wheat Bran to Bangladesh byPrayas
63.	Prayas	51342/AM21	Wheat Bran	09.01.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No.L- 110102(1)/32/202 1-Trade (E-18374) dated 25.02.2021 for export of 5000 MT Wheat Bran to Bangladesh byPrayas
64.	ParitoshBiswas	51343/AM21	Wheat Bran	09.01.2021	Approved on the basis of Comments / NOC received from DoAHD vide O.M No.L- 110102(1)/32/202 1-Trade (E-18374) dated 25.02.2021 for export of 5000 MT Wheat Bran to Bangladesh byParitoshBiswas
65.	Tapan Traders	51350/AM21	Wheat Bran	11.01.2021	Deferred due to want of comments / NOC from DoAHD
66.	Siddeswari Enterprise	51351/AM21	Wheat Bran	13.01.2021	Deferred due to want of comments / NOC from DoAHD
67.	Krishna Traders	51354/AM21	Wheat Bran	18.01.2021	Deferred due to want of comments / NOC from DoAHD
68.	Krishna Traders	51355/AM21	Wheat Bran	18.01.2021	Deferred due to want of comments / NOC from DoAHD



69.	Krishna Traders	51356/AM21	Wheat Bran	18.01.2021	Deferred due to want of comments / NOC from DoAHD
70.	SudharmAyatniryatPvt Ltd	51368/AM21	Wheat Bran	21.01.2021	Deferred due to want of comments / NOC from DoAHD
71.	S V International	51372/AM21	Wheat Bran	22.01.2021	Deferred due to want of comments / NOC from DoAHD
72.	Rakhi Enterprise	51377/AM21	Wheat Bran	25.01.2021	Deferred due to want of comments / NOC from DoAHD
73.	KamalabariPvt Ltd	51385/AM21	Wheat Bran	27.01.2021	Deferred due to want of comments / NOC from DoAHD
74.	Shiv Shakti Traders	51390/AM21	Rice Bran	28.01.2021	Deferred due to want of comments / NOC from DoAHD
75.	Bikash Sharma	51398/AM21	Wheat Bran	30.01.2021	Deferred due to want of comments / NOC from DoAHD
76.	Bikash Sharma	51399/AM21	Wheat Bran	30.01.2021	Deferred due to want of comments / NOC from DoAHD
77.	Bikash Sharma	51401/AM21	Wheat Bran	30.01.2021	Deferred due to want of comments / NOC from DoAHD
78.	Sourav International	51407/AM21	Wheat Bran	01.02.2021	Deferred due to want of comments / NOC from DoAHD
79.	T A Enterprise	51408/AM21	Wheat Bran	01.02.2021	Deferred due to want of comments / NOC from DoAHD
80.	More & Co.	51409/AM21	Wheat Bran	02.02.2021	Deferred due to want of comments / NOC from DoAHD
81.	MadhusudanGhosh/ Ghosh Traders	51410/AM21	Wheat Bran	03.02.2021	Deferred due to want of comments / NOC from DoAHD
82.	Pannalal export Pvt Ltd	51415/AM21	Wheat Bran	04.02.2021	Deferred due to want of comments / NOC from DoAHD
83.	Pannalal export Pvt Ltd	51416/AM21	Wheat Bran	04.02.2021	Deferred due to want of comments / NOC from DoAHD
84.	ParitoshBiswas	51418/AM21	Wheat Bran	04.02.2021	Deferred due to want of comments / NOC from DoAHD
85.	Krishna Traders (New)	51425/AM21	Wheat Bran	06.02.2021	Deferred due to want of comments / NOC from DoAHD
86.	Krishna Traders (New)	51426/AM21	Wheat Bran	06.02.2021	Deferred due to want of comments

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					/ NOC from DoAHD
87.	Imex Global Merchant Pvt Ltd	51429/AM21	Wheat Bran	08.02.2021	Deferred due to want of comments / NOC from DoAHD
88.	SK Imtiaz	51433/AM21	Wheat Bran	11.02.2021	Deferred due to want of comments / NOC from DoAHD
89.	Accent Deal Trade Pvt Ltd	51434/AM21	Wheat Bran	11.02.2021	Deferred due to want of comments / NOC from DoAHD
90.	Paritosh Biswas	51435/AM21	Wheat Bran	12.02.2021	Deferred due to want of comments / NOC from DoAHD
91.	Suhani Export	51437/AM21	Wheat Bran	13.02.2021	Deferred due to want of comments / NOC from DoAHD
92.	Ghosh Export	51441/AM21	Wheat Bran	17.02.2021	Deferred due to want of comments / NOC from DoAHD
93.	Nowrangroy Agro Pvt Ltd	51444/AM21	Wheat Bran	19.02.2021	Deferred due to want of comments / NOC from DoAHD
94.	SUMIT COMMERCIAL CO.	51445/AM21	Wheat Bran	19.02.2021	Deferred due to want of comments / NOC from DoAHD
95.	SUMIT COMMERCIAL CO.	51446/AM21	Wheat Bran	19.02.2021	Deferred due to want of comments / NOC from DoAHD
96.	Saraftrexim Limited	51448/AM21	Wheat Bran	20.02.2021	Deferred due to want of comments / NOC from DoAHD
97.	Sadiya Enterprise	51449/AM21	Wheat Bran	20.02.2021	Deferred due to want of comments / NOC from DoAHD
98.	Ajay Kumar Gupta	51450/AM21	Rice Bran	21.02.2021	Deferred due to want of comments / NOC from DoAHD
99.	Sahu Trading	51453/AM21	Rice Bran	21.02.2021	Deferred due to want of comments / NOC from DoAHD
100	India Export International	51455/AM21	Wheat Bran	22.02.2021	Deferred due to want of comments / NOC from DoAHD

Ministry of Environment Forest and Climate Change

SU Division

101.	Himalayan International	51246/AM21	Redsanders wood in log form-Confiscated quota of Government of Karnataka	05.11.2020	Rejected. As per Notification No. 12 dated 29.07.2019, time upto 31.12.2019 was given to Government of
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					Karnataka & the entity authorized by them to complete the process of export of red sanders wood. The request of firm cannot be considered as no time extension, thereafter has been granted to Government of Karnataka.
102.	MMTC Limited	51300/AM21	Redsanders wood in log form-Confiscated	08.12.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
103.	Sri Hare Rama Hare krishna Industries	51310/AM21	Redsanders wood in VAP form- Pattaland	21.12.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
104.	Glowide trade wings	51314/AM21	Redsanders wood in VAP form- Pattaland	23.12.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
<u>Department of Atomic Energy</u>					
105.	Opaque Ceramics Pvt Ltd	51292/AM21	ZIRCONIUM SILICATE : ZIRCOPAQUE FLOUR 325 MESH	06.12.2020	Deferred due to want of comments/NOC from DAE
106.	Opaque Ceramics Pvt Ltd	51293/AM21	ZIRCONIUM SILICATE : ZIRCOPAQUE 5 MICRONS	06.12.2020	Deferred due to want of comments/NOC from DAE
<u>Ministry of Textiles</u>					
107.	National Silkworm Seed Organization	50285/AM21	Mulberry silk worm eggs bivoltine hybrid	17.03.2020	Deferred due to want of comments/NOC from M/o Textiles. In this regard an OM dated 24.12.2020 has been issued to MOT seeking their comments on exemption of export of hybrid silkworm egg from the restricted category.

Ministry of Petroleum & Natural Gas

108.	Spice Jet	50725/AM20	Bio-Jet Fuel (Bio-Diesel)	14.03.2020	Deferred due to want comments/NOC from MoPNG.
109.	Godavari Biorefineries Limited	50881/AM20	99.5% MIN Ethanol	18.03.2020	Rejected. MoPNG vide O.M P-12019(11)/19/2020- Supply (E-33857) dated 22.02.2021 has not recommended the export of Denatured Ethyl Alcohol by M/s Godavari Biorefineries Limited
110.	Godavari Biorefineries Limited	50911/AM20	Ethanol- HDPE 200LIT	19.03.2020	Rejected. MoPNG vide O.M P-12019(11)/19/2020- Supply (E-33857) dated 22.02.2021 has not recommended the export of Denatured Ethyl Alcohol by M/s Godavari Biorefineries Limited
111.	Radico NV Distilleries Maharashtra Ltd	50711/AM21	DENATURATED ENA (ETHYL ALCOHOL)	25.07.2020	Rejected. MoPNG vide O.M P-12019(11)/19/2020- Supply (E-33857) dated 22.02.2021 has not recommended the export of Denatured Ethyl Alcohol by M/s Radico NV Distilleries Maharashtra Ltd
112.	Adorn Infra Energy Pvt Ltd	51077/AM21	DENATURED ETHANOL IT IS USED IN VARIOUS INDUSTRIES	26.08.2020	Rejected. MoPNG vide O.M P-12019(11)/19/2020- Supply (E-33857) dated 22.02.2021 has not recommended the export of Denatured Ethyl Alcohol by M/s Adorn Infra Energy Pvt Ltd
113.	AL Sucrose Corporation	51088/AM21	DENATURED ETHYL ALCOHOL	28.08.2020	Rejected. MoPNG vide O.M P-12019(11)/19/2020- Supply (E-



					33857) dated 22.02.2021 has not recommended the export of Denatured Ethyl Alcohol by M/s AL Sucrose Corporation
114.	Onset Limited	51281/AM21	DENATURED ETHYL ALCOHOL	27.11.2020	Rejected. MoPNG vide O.M P-12019(11)/19/2020- Supply (E-33857) dated 22.02.2021 has not recommended the export of Denatured Ethyl Alcohol by M/s Onest Ltd
115.	Godavari Biorefineries Limited	51282/AM21	ANHYDROUS ETHANOL 98.97% DENATURED WITH 1% EA	29.11.2020	Rejected. MoPNG vide O.M P-12019(11)/19/2020- Supply (E-33857) dated 22.02.2021 has not recommended the export of Denatured Ethyl Alcohol by M/s Godavari Biorefineries Limited
116.	Sterling Chemicals & Alcohol Limited	51363/AM21	Denatured Ethanol	20.01.2021	Rejected. MoPNG vide O.M P-12019(11)/19/2020- Supply (E-33857) dated 22.02.2021 has not recommended the export of Denatured Ethyl Alcohol by M/s Sterling Chemicals & Alcohol Limited
117.	Retail Detailz India Private Limited	51439/AM21	a) PARAFFINIC WHITE OIL b) ENA - ETHYL ALCOHOL (STN 96% AT 20C) LT c) BENZYL SALICYLATE d) LIGHT LIQUID PARAFFIN e) CALCIUM CARBONATE f) RAW TALC g) TEXAPON N- 70 T h) WHITE SOFT PARAFFIN	16.02.2021	Deferred due to want comments/NOC from MoPNG.

Ministry of Mines

118.	Kings Metals & Alloys Madras Limited	50193/AM20	River sand	26.11.2019	Deferred due to want of comments /NOC from Ministry of Mines. Third D.O letter & reminder was issued to Ministry of Mines on 18.02.2021 for expediting their comments.
119.	Mata AmritanandaMayi Math	50211/AM20	Natural sand for research work	12.12.2019	Deferred due to want of comments /NOC from Ministry of Mines.
120.	Real Minerals India Pvt Ltd	50643/AM20	Raw Silica Sand	09.07.2020	Deferred due to want of comments /NOC from Ministry of Mines.
121.	Ishita Enterprise	50658/AM20	PYROPHYLLITE BOLDER (LOOSE)	20.07.2020	Rejected. MoM vide O.M No. 16/2/2021-M.V dated 15.02.2021 has not recommended the export of Pyrophyllite bolder by M/s Ishita Enterprise.
122.	Asahi Modi Materials Pvt Ltd	50832/AM20	SILICA SAND	07.08.2020	Deferred due to want of comments /NOC from Ministry of Mines
123.	JVC India	50174/AM21	Playground Sand	08.05.2020	Deferred due to want of comments /NOC from Ministry of Mines
124.	Hocage Home Decor Pvt Ltd	51260/AM21	Silica Sand	09.11.2020	Deferred due to want of comments /NOC from Ministry of Mines
125.	Arvik Minerals Pvt Ltd	51391/AM21	Silica Sand	29.01.2021	Deferred due to want of comments /NOC from Ministry of Mines
<u>DPIIT/MoHFW</u>					
126.	POCT Services India Ltd	51352/AM21	Q- line Molecular Viral Transport Kit	14.01.2021	Rejected. New application received from M/s POCT



					Services India Ltd was considered under the quota allotted for Dec'20-Feb'20 for export of Diagnostic Kits.
127.	CML Biotech Pvt Ltd	51357/AM21	Viral Transport Medium Kit {with 3 ml VTM in 16x100mm, 10ml self standing tube}	18.01.2021	Approved under the quota allotted for Dec'20-Feb'20 vide Trade Notice No. 39 dated 19.01.2021 for export of Diagnostic Kits
128.	DSS TAKARA BIO INDIA PRIVATE LIMITED	51414/AM21	RNA Iso plus	03.02.2021	Approved under the leftover quota allocated for Dec'20 to Feb'21 for export of Diagnostic Kits
129.	CELLKRAFT BIOTECH PRIVATE LIMITED	51419/AM21	VTM kits	04.02.2021	Approved under the leftover quota allocated for Dec'20 to Feb'21 for export of Diagnostic Kits
130.	STRUMED SOLUTIONS PRIVATE LIMITED	51420/AM21	VTM kits	04.02.2021	Approved under the leftover quota allocated for Dec'20 to Feb'21 for export of Diagnostic Kits
131.	RECOMBIGEN LABORATORIES PRIVATE LIMITED	51421/AM21	VTM kits	05.02.2021	Rejected. The firm has already been granted license for export of 200000 Nos of VTM kits to Congo D Rep under the quota fixed for the period of Dec'20 to Feb'21.
132.	MICRO MASTER LABORATORIES PVT LTD	51424/AM21	VTM kits	05.02.2021	Approved under the leftover quota allocated for Dec'20 to Feb'21 for export of Diagnostic Kits.
133.	UBIO BIOTECHNOLOGY SYSTEMS PRIVATE LIMITED	51436/AM21	SENSIT COVID 19 ANTIGEN TEST	12.02.2021	Closed. The item, antigen test does not fall under the restricted

APK

					category and is free for export.
134.	HEMS & NEPHEWS EXPORTS PRIVATE LIMITED	51438/AM21	REALTIMEPCR KIT 100 TEST PERKIT	13.02.2021	Deferred. The matter has been put-up in e-office for further orders.
135.	SPM MEDICARE PRIVATE LIMITED	51440/AM21	ViralTransportMedium Kit	16.02.2021	Deferred. The case to be considered under the quota to be released in March'21.

Note :

(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
